

In the Court of Sri. Syed Baleegur Rahaman  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 17.11.2020

(Morning Session)	(Afternoon Session)
<b>Evidence</b> 1. S.C.No.5014/2017 2. S.C.No. 5056/2017 3. S.C.No. 5038/2017 4. S.C.No. 5010/2016 5. S.C.No. 16/2010 6. S.C.No.5025/2019 7. S.C.No.5047/2017	<b>Objection/Hearing</b> 1. Crl.Misc.No. 5397/2020 2. Crl.Misc.No. 5398/2020 3. Crl.Misc. No. 5371/2020
<b>Objection/Hearing</b> 8. Crl.Misc.No. 5367/2020 9. Crl.Misc.No. 5390/2020 10.Crl.Misc.No. 5396/2020 11.S.C.No. 5037/2020 12.P & SC.No. 5049/2019 13.Crl.Misc.No. 5393/2020 14.Crl.Misc.No. 5394/2020 15.Crl.Misc.No. 5395/2020	<b>Arguments</b> 4. S.C.No. 5015/2016 5. R.A.No. 5030/2019
	<b>Charge</b> 6. S.C. No. 5014/2016 7. S.C. No. 5036/2017
	<b>Notice</b> 8. Crl.R.P. 5015/2020
	<b>313 Statement</b> 9. S.C. No. 5007/2014
	<b>Hear Before Charge</b> 10.S.C. No. 5027/2018
	<b>Call on</b> 11.S.C. NO. 5024/2019 12.S.C.No. 5033/2017 13.S.C.No. 5040/2014
	<b>Issues</b> 14.M.V.C. 16/2018

F/c III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Criminal cases listed on 17-11-2020 are posted to 09-12-2020.

**List of cases which are posted on 17-11-2020 in the court of  
Prl. Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 113/2007	Arguments
2	O.S. No. 484/2008	Arguments
3	O.S. No. 1028/2006	Arguments
4	O.S. No. 1792/2006	Argument
5	O.S. No. 159/2010	Hearing
6	O.S. No. 38/013	Evidence
7	O.S. No. 653/2007	Evidence
8	O.S. No. 260/2009	Evidence
9	O.S. No. 39/2010	Evidence
10	O.S. No. 361/2012	Evidence
11	O.S. No. 658/2006	Evidence
12	O.S. No. 883/2006	Evidence
13	O.S. No. 1074/2007	Evidence
14	M.C. No. 57/2020	Evidence
15	O.S. No. 354/2014	Written Statement
<b>Afternoon Session</b>		
16	O.S. No. 30/2006	Steps
17	O.S. No. 153/2009	Steps
18	O.S. No. 151/2015	Steps
19	O.S. No. 386/2016	Steps
20	O.S. No. 1098/2006	Steps
21	O.S. No. 270/2011	Steps
22	O.S. No. 268/2015	Steps
23	O.S. No. 413/2007	Steps
24	O.S. No. 51/2014	Issues
25	O.S. No. 34/2013	Issues
26	O.S. No. 385/2013	Issues
27	O.S. No. 205/2013	Issues
28	O.S. No. 172/2013	Issues
29	O.S. No. 83/2016	Issues
30	O.S. No. 393/2016	Issues

Sd/-

Prl. S.C.J. and JMFC, Anekal.

**In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.**  
**Cause List Dated :- 17.11.2020**

Sl.No	Morning Session	Stage of the Case
1	OS No.94/2006	Cross Examination
2	OS No.188/2007	Cross Examination
3	OS No.388/2007	Cross Examination
4	OS No.878/2012	Further Cross Examination
5	OS No.144/2010	Further Chief
6	OS No.34/2010	Defendant Evidence
7	OS No.400/2008	Further Cross Examination
8	OS No.326/2010	Hear further
9	OS No.158/2001	Hear further
10	OS No.338/1998	Hear further
11	OS No.176/2016	Issues
12	OS No.424/2016	Issues
13	OS No.606/2007	Hear
14	Ex No.6/2008	Hear
15	OS No.78/2009	Hear
<b>* After Noon Session *</b>		
1	OS No.66/2004	Hear
2	EX No.64/2003	Hear
3	OS No.324/2010	Hear
4	OS No.516/2011	Hear
5	OS No.142/2012	Hear
6	OS No.380/2012	Hear
7	OS No.466/2012	Hear
8	OS No.636/2012	Hear
9	OS No.648/2012	Hear
10	OS No.32/2012	Hear
11	OS No.70/2015	Hear
12	OS No.190/2015	Hear
13	OS No.410/2015	Hear
14	OS No.21/2015	Hear
15	OS No.15/2016	Hear

*(Signature)*  
Prl. Civil Judge and JMFC.,  
Anekal.

**NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**



Cause List dated: 17.11.2020

Sl. No.		Sl. No.	
1	CC No.395/2011	21	CC No.871/2017
2	CC No.246/2011	22	CC No.2023/2017
3	CC No.1407/2011	23	CC No.1399/2017
4	CC No.1415/2011	24	CC No.410/2017
5	CC No.774/2011	25	CC No.113/2018
6	CC No.1100/2011	26	CC No.114/2018
7	CC No.1220/2012	27	CC No.1742/2018
8	CC No.1215/2012	28	PCR No.59/2010
9	CC No.1216/2012	29	PCR No.402/2013
10	CC No.1088/2012	30	PCR No.172/2014
11	CC No.383/2013	31	PCR No.339/2017
12	CC No.1244/213	32	PCR No.590/2018
13	CC No.955/2013	33	PCR No.591/2018
14	CC No.1324/2014	34	PCR No.115/2019
15	CC No.115/2015	35	PCR No.540/2019
16	CC No.269/2015	36	CrI.Misc 111/2013
17	CC No.688/2015	37	PCR No.533/2020
18	CC No.1304/2015	38	OS No.361/1997
19	CC No.240/2016	39	OS No.161/2020
20	CC No.1335/2017	40	Misc.No.9/2007

I Addl. Civil Judge & JMFC  
Anekal.

